

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No	Name & EC	From	To
1	Ms. Sunita Rai E.C.: 13702	JA in General Branch, Central, THC, Delhi	PS/JA in the Personal Office of the undersigned
2	Ms. Meenakshi E.C.: 59605690	JJA in Office Pool, Admn.-II (HQs), THC, Delhi	JJA in General Branch, Central, THC, Delhi

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

GIRISH KATHPALIA
DI: 40pm
28.7.22

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

56816-831

No. _____ P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 28 JUL 2022

Copy forwarded for information and necessary action to:

1. The Ld. Officer In-Charge, General Branch, Central, THC, Delhi.
2. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
3. The DDO, Central, THC, Delhi
4. The Dealing Assistants. Personal File, ACR Cell, Leave & LAYERS Seat. Central, THC, Delhi for further necessary action/updation as per rules.
5. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
6. The officials concerned.

Balbir Singh Shalar
28/7/22

(Balbir Singh Shalar)
Administrative Officer (Judl.)
Admn.-II (HQs), THC, Delhi